

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated 23.11.2013

No.HC.V-77/2011/ 2277 /Estt(Pt-I) ##### The term of engagement of following 4(four) contingent workers for typing and data entry work in the Principal Seat of the Gauhati High Court is extended for another 6(six) months w.e.f 05.12.2013, with the same terms and conditions mentioned in this Registry's Notification No.HC.XXXVII-61/2013/3174/R.Cell dated 01.03.2013.

S.I. No.	Name
1	Sujit Paul
2	Mantu Das
3	Prince Kakati
4	Md. Samsuddin Ahmed

By Order  
Sd/-  
R.Duarah  
**REGISTRAR (ADMN)**

Memo No.HC.V-77/2011/ 2277(A) / Estt (Pt-I). ##### dated 23.11.2013

Copy to:

1. The Registrar (Vig./Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
3. The Joint Registrar (.....), Gauhati High Court, Guwahati
4. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
5. The Asstt. Registrar (.....), Gauhati High Court, Guwahati.
6. The System Analyst for uploading the Notification in the official website of the Gauhati High Court.
7. The Superintendent (.....), Gauhati High Court, Guwahati
8. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
9. Sujit Paul, contingent worker, Gauhati High Court, Guwahati.
10. Mantu Das, contingent worker, Gauhati High Court, Guwahati.
11. Prince Kakati, contingent worker, Gauhati High Court, Guwahati.
12. Md. Samsuddin Ahmed, contingent worker, Gauhati High Court, Guwahati.
13. The Order File.

  
29/11/13  
**REGISTRAR (ADMN)**

25/11/13